

an>

Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be Laid.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): I beg to lay on the Table :-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2014-2015.
(Placed in Library, See No. LT 323/16/14)
- (2) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act, 2008:-
 - (i) S.O. 3914(E) published in Gazette of India dated 31st December, 2013, constituting the Institute Body of Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry.
 - (ii) S.O. 28(E) published in Gazette of India dated 6th January, 2014, nominating Dr. M. K. Bhan, formerly Secretary, Department of Biotechnology, New Delhi, as President of the Institute (JIPMER, Puducherry).
 - (iii) S.O. 1296(E) published in Gazette of India dated 16th May, 2014, electing of Shri P. Kannan, Member, Rajya Sabha to serve as a member of Institute Body of JIPMER, Puducherry).
(Placed in Library, See No. LT 324/16/14)
- (3) A copy of the Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College (Amendment) Regulations, 2013 (Hindi and English versions) published in Notification No. 03-06/2014 (Norms) in Gazette of India dated 28th March, 2014 under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970.
(Placed in Library, See No. LT 325/16/14)

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): On behalf of Shri Inderjit Singh Rao, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence, for the year 2014-2015.

(Placed in Library, See No. LT 326/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY, MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between Security Printing and Minting Corporation of India Limited and the Ministry of Finance for the year 2014-2015.
(Placed in Library, See No. LT 327/16/14)
 - (ii) Memorandum of Understanding between PEC Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2014-2015.
(Placed in Library, See No. LT 328/16/14)
 - (iii) Memorandum of Understanding between State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2014-2015.
(Placed in Library, See No. LT 329/16/14)
- (2) A copy of the Annual Report (Hindi and English versions) of the Indian

Institute of Corporate Affairs, Gurgaon, for the year 2012-2013, alongwith Audited Accounts.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 330/16/14)

(4) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992.

- (i) The Securities and Exchange Board of India (Payment of Fees) (Amendment) Regulations, 2014 published in Notification No. LAD-NRO/GN/2013-14/03/1089 in Gazette of India dated 23rd May, 2014.
- (ii) The Securities and Exchange Board of India (Issue and Listing of Non-Convertible Redeemable Preference Shares) Regulations, 2013 published in Notification No. LAD-NRO/GN/2013-14/11/6063 in Gazette of India dated 12th June, 2013.

(Placed in Library, See No. LT 331/16/14)